NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 70/15	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	TP 11/17	For filing objection	433 (e) (f)	Kartik Kalevar & 20 Ors. Vs. Metro Corn. Infrastructure Ltd.

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

1. K. MANJONDTHA RAD PETITIONER

2. Abdul Ameen. Respondent

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present. He has not filed objections, again he requested time to file objections. Time is granted on payment of cost. List it on 08/03/2018 and no further adjournment will be given and if objections are not filed on the next date of hearing, the Tribunal will proceed in the matter.

Member (T)

Member (J)